



बौद्धिकसंपदा
भारत

एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइट औरजीएनआईआईपीएम

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भारतसरकार

GOVERNMENT OF INDIA

कार्यालयमहानियंत्रकएकस्व, अभिकल्पऔरव्यापारचिह्न

Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्यऔरउद्योगमंत्रालय

Ministry of Commerce & Industry

उद्योगसंवर्धनऔरआंतरिकव्यापारविभाग

Department for Promotion of Industry and Internal Trade

बौद्धिकसंपदाभवन

BOUDDHIK SAMPADA BHAWAN

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No. CGPDTM-17031(11)/4/2021-CGTMR / 4575

Date: 01-09-2026

OFFICE ORDER

In addition to previous officer order No. CGPDTM-17031(11)/4/2021-CGTMR-Part(1)/4399 and for smooth functioning of the office Ms. Abhiruch, Examiner of Trade Marks, GI & Copyright is hereby also appointed as Central Public Information Officer, under Right to Information Act, 2005, for Trade Marks Registry, Kolkata in addition to the work allotted to her with immediate effect.

This issues with the approval of Controller General of Patents, Designs and Trade Marks.

(Vicky Kumar)

Director

O/o CGPDTM

To,

Ms. Abhiruch, Examiner of Trade Marks, GI & Copyright
Trade Marks Registry, Kolkata.

Copy to:

1. The Head of Office, Trade Marks Registry, Delhi, Mumbai, Kolkata, Chennai & Ahmedabad.
2. The Head of Office, Geographical Indication Registry, Chennai.
3. The Head of Office, Copyright Office, Delhi.
4. The Head of Office, RGNIIPM, Nagpur.
5. IT section for uploading on web.